THE HIGH COURT OF MEGHALAYA SHILLONG

No.HCM.II/123/2016-Estt/176

Dated 9th November, 2016

NOTICE

REFERENCE: Advertisement No.HCM.II/170/2013-Estt/3308 dated 6th November, 2015.

The list of candidates found eligible for inclusion in the process of interview for the post of Contingent Staff has already been uploaded on 27th September, 2016. However, another copy with roll numbers is further displayed with this Notice.

This is for information of all concerned that interviews for recruitment to the post of Contingent Staff are to be held on 5th, 6th & 7th December, 2016 at 10:30 am to 1:00 pm & 2:30 pm to 5:00 pm at High Court of Meghalaya, Shillong as per Roll Nos. below with date and time:-

SL.NO.	ROLL NO.	DATE & TIME		
1	001 – 0130	05.12.2016 (10:30 am TO 1:00 pm)		
2	0131 – 0260	05.12.2016 (2:30 pm TO 5:00 pm)		
3	0261 - 0390	06.12.2016 (10:30 am TO 1:00 pm)		
4	0391 – 0520	06.12.2016 (2:30 pm TO 5:00 pm)		
5	0521 – 0650	07.12.2016 (10:30 am TO 1:00 pm)		
6	0651 – 0782	07.12.2016 (2:30 pm TO 5:00 pm)		

Call letters to the eligible applicants for appearance in interview are being despatched by Registered Post. However, a general copy of call letter is displayed with this notice also. If for any reason, any eligible candidate (in the list already uploaded) does not receive the call letter by post, he/she may take a print out of the call letter, fill up the particulars and paste a passport size photograph and bring the same for permission to appear in the interview on the scheduled date and time as per Roll number.

By Order,

REGISTRAR GENERAL

THE HIGH COURT OF MEGHALAYA SHILLONG

(General copy for website)

No. HCM.II/123/2016-Estt/177		Dated, Shillong 9 th November 2016				
То,		-				
Subject:	Advertisement No.F November, 2015.	- НСМ.II/170/	2013-Estt/3308	dated 6 th		
	Against your application for the called for the interview to n/2:30 pm in High Court of M	be held on 3	5 th /6 th /7 th Decem			
bring it with y	You are also requested to pas		ize photo on this ca	all letter and		
	No candidate will be allowed to sit in the interview without the call letter.					
	No TA/DA will be paid by the High Court for appearing in the interview.					
			Yours fai	ithfully,		

REGISTRAR GENERAL